NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

CP 16/256/2015

PRESENT: SMT. INA MALHOTRA,

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017

In the matter of:

M/s Lunar Finance Ltd. & Ors

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. R.S. Chowdhary, Advocate for the Petitioner

ORDER

Notice to the ROC for 25th January, 2018 to file a fresh report in the case as it is submitted that the company is under liquidation.

(Ina Malhotra) Member Judicial